| 1 | 2 | 3 | 4 |
|-------------|---------------------------------|-------------------|-------|
| 76. | Dihang | Arunachal Pradesh | 20000 |
| 77. | Ranganadi | Arunachal Pradesh | 180 |
| 78. | Subansiri | Arunachal Pradesh | 4800 |
| 79 . | Karbi Langpi (Lower) | Assam | 100 |
| 80. | Karbi Langpi (Upper Borpani) | Assam | 60 |
| 81. | Lower Kopili | Assam | 150 |
| 82. | Irang | Manipur | 60 |
| 83. | Tipaimukh | Manipur | 1500 |
| 84. | Tuviai | Manipur | 51 |

Reservation in Promotions

2818. SHRI THAWAR CHAND GEHLOT: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) whether his Ministry has received any memorandum from the Ministry of Personnel, Public Grievances and Pensions in regard to reservation in promotions for the employees and officers belonging to Scheduled Castes and Scheduled Tribes; and

(b) if so, the details thereof and reaction of his Ministry thereto?

THE MINISTER OF LAW, JUSTICE AND COMPANY AF-FAIRS AND MINISTER OF SURFACE TRANSPORT (DR. M. THAMBI DURAI) : (a) and (b) O.M.No. 36012 /18/95-Estt. (Res.) Pt.II dated the 13th August, 1997 from Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training) was received. The said O.M. conveys the decision of the Government to continue reservation in promotion for Scheduled Castes and Scheduled Tribes in services/posts under the Central Government till such time as the representation of these categories reaches the prescribed percentage of reservation. Ministry of Law, Justice & Company Affairs is implementing the above Government decision.

Cross Bar Telephone Exchanges

2819. SHRIMATI KAILASHO DEVI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of cross bar telephone exchanges functioning in the country at present; and

(b) the time by which the electronic exchanges are likely to be set up in place of the cross bar system?

THE MINISTER OF STATE IN THE MINISTRY OF COM-MUNICATIONS (SHRI KABINDRA PURKAYASTHA) : (a) At present, 41 cross bar telephone exchanges are functioning in the country. (b) The electronic exchanges are likely to be set up in place of the cross bar system by December 1999.

Family Planning Programme in Rural Areas

2820. SHRI VIJAY GOEL:

SHRIMATI SHEELA GAUTAM : SHRI RAVINDRA KUMAR PANDEY: SHRIMATI SURYAKANTA PATIL :

Will the Minister of HEALTH AND FAMILY WEL-FARE be pleased to state:

(a) the details of the programmes launched to create awareness about the family planning in the rural areas;

(b) the total expenditure incurred on these programmes during the year 1998-99, State-wise ; and

(c) the extent to which these programmes have been successful so far, State-wise ?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) and (b) Information provided in the annexed statement I and II.

(c) Impact of the programme can be gauged from people's especially women's knowledge and awareness of contraceptive methods and choices. State-wise details are provided in annexed Statement-III.

Statement-I

In rural areas Information, Education and Communication activities are undertaken for generation of awareness of family welfare issues and programmes. Such activities are conducted through the use of Mass Media i.e. TV and Radio, the Printed Media. Films, musical programmes interactive panel discussions convey family welfare messages through the TV and Radio. On special occasions, and for highlighting important programmes, Newspaper advertisements are published. Local specific IEC activities are carried out by the Song and Drama division and Directorate of Field Publicity of the Ministry of Information and Broadcasting, Youth Organisations and Mahila Swasthya Sangha. Population Education programmes at the school and college levels are also being conducted in collaboration with the Ministry of Human Resource Development. Involvement of the Zilla Saksharata Samitis in awareness generation programmes is a major new initiative